

**HIGH COURT OF SIKKIM**  
**Record of Proceedings**

**I.A. No. 01 of 2023 in MAC App./62/2023/(Filing No.)**  
**and**  
**I.A. No. 02 of 2024 in MAC App./62/2023/(Filing No.)**

MANJU MINDA AND OTHERS

APPLICANTS

*VERSUS*

MANOJ KUMAR GUPTA AND OTHERS

RESPONDENTS

**Date: 13.12.2024**

**CORAM: THE HON'BLE MRS. JUSTICE MEENAKSHI MADAN RAI, JUDGE**

For Applicants Mr. Manish Jain, Advocate.

For Respondents

R-1 Ms. Lidya Pradhan, Advocate.

R-2 Mr. Rahul Rathi, Advocate.

R-3 None present.

**ORDER**

Heard Learned Counsel for the parties on I.A. No.01 of 2023.

Order pronounced in open Court.

Detailed Order vide separate sheets of paper.

I.A. No.01 of 2023 stands disposed of.

I.A. No.02 of 2024 and MAC App./62/2023 (Filing No.) also stand disposed of.

**Judge**  
13.12.2024